

I/203079/2023

30-06-2023

**GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT:: JUDICIAL BRANCH
ASSAM SECRETARIAT (JANATA BHAWAN) :
DISPUR :: GUWAHATI - 6**

OFFICE ORDER

No. ECF.317495/5**Dated Dispur, the 22nd June, 2023**

Smti. Purabi Kalita, Joint L.R. & Joint Secretary to the Govt. of Assam, Judicial Department is hereby nominated as Nodal Officer for Kritagyata Portal to monitor the processing and submission of pension papers in respect of Judicial Department. The Whatsapp Number of the nominated Nodal Officer is +919435308691.

This will come into force with immediate effect and until further order.

Signed by Kuntal Sharma

Pathak

L.R. & Secretary to the Govt. of Assam,
Judicial Department
Date: 23-06-2023 10:59:32

Memo No. ECF.317495/5-A**Dated Dispur, the 22nd June, 2023**

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati-1
2. The Secretary, Administrative Reforms, Training, Pension and Public Grievances Department, Dispur, Guwahati-6
3. Smti. Purabi Kalita, Joint LR & Joint Secretary, Judicial Department, Dispur, Guwahati-6
4. Sri Manabendra Goswami, Director (IT), NIC, Assam

By order etc.,

Signed by Nilim Kalita

Date: 23-06-2023 11:04:43

L.A. to L.R. & Under Secretary to the Govt. of Assam,
Judicial Department

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23-06-2023